

MR. DEPUTY-SPEAKER: The Prime Minister is not in a position to come....

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: Let us have a referendum on the Dunkel Text issue *(Interruptions)*

MR. DEPUTY-SPEAKER Let us hear what the Minister says Probably, you could not hear what he had said You should have listened to what the hon. Minister had said

(Interruptions)

SHRI SOMNATH CHATTERJEE Please suspend the Question Hour because the House is not in a mood to go through the routine Question Hour Let a statement be made immediately after suspension of the Question Hour. *(Interruptions)*

SHRI CHANDRA JEET YADAV (Azamgarh). Suspend the Question Hour and let the Minister make the statement *(Interruptions)*

MR DEPUTY-SPEAKER The House stands adjourned to meet again at Twelve O'Clock.

WRITTEN ANSWERS TO QUESTIONS

[English]

Upper Krishna Project

*201. SHRI H.D. DEVEGOWDA. Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any agreement was signed between the Government of India

and the World Bank for assistance for implementation of Upper Krishna Project (Phase-II);

(b) if so, the details thereof; and

(c) the amount released by the World Bank so far?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) (a) to (c). Yes, Sir An agreement was signed on 16th June, 1989 between the Government of India and the World Bank for an assistance of Special Drawing Rights (SDR) of 119 million (US \$ 116 million equivalent) as Credit and US \$ 165 million as Loan for implementation of Upper Krishna Irrigation Project (Phase-II) with Credit closing date as 31st December, 1996 By the end of October, 1993, the World Bank has released US \$ 74 764 million

Under-Sea Gas Pipeline

*202. SHRI D VENKATESWARA RAO
SHRI BOLLA BULLI RAMAIAH

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether an Australian firm has submitted a proposal jointly to the Indian and Iranian Governments for laying under-sea gas pipeline linking Iran's huge gas reserves to India's west coast;

(b) if so, the details thereof, and

(c) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND